

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).15630/2005

SARDAR KHAN & ORS.

Petitioner(s)

VERSUS

SYED NAJMUL HASAN (SETH) & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report  
)

Date: 28/08/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. C.K. Sasi,Adv.

For Respondent(s)

Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following

O R D E R

Await service of notice on respondent Nos. 6 to 8.

List again on 26.9.2006.

(B. Sudheendra Kumar)

Registrar

rd